IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-170-2020

Shirish Kamat

... Petitioner

Versus

Vishwas Jotkar & Ors.

... Respondents

Ms. L. Sawant, Advocate for the Applicant. Shri P. Rao, Advocate for the Respondent No.1. Shri M. Salkar, Government Advocate for the State.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 4 DECEMBER 2020

P.C. :

The petitioner's counsel wants the matter listed on 14.12.2020.

2. Post the matter on 14.12.2020.

DAMA SESHADRI NAIDU, J.

NH